THE HIGH COURT OF MEGHALAYA AT SHILLONG

ORDER

No.HCM.III/16/2014-18/JUDL/17

Dated, Shillong, the 19th June, 2019

As resolved in the Full Court Meeting held on 12.06.2019, it is hereby notified to all concerned that the Court's timing shall be as follows with immediate effect:-

COURT'S TIMING 10:30 A.M. TO 01:00 P.M 02:00 P.M. TO 04:30 P.M.

By order;

REGISTRAR GENERAL

Memo. No.HCM.III/16/2014-18/JUDL/17-A

Shillong, the 19th June, 2019

Copy to:-

- The Registrar-cum-PPS to Hon'ble the Chief Justice, for information of his Lordship.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, for information of his Lordship.
- 3. The Private Assistant to Registrar General, High Court of Meghalaya for information.
- 4. The Advocate General, Meghalaya for information.
- 5. The Additional Advocate General, Meghalaya for information.
- 6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 7. The Joint Registrar-cum-OSD, High Court of Meghalaya for information.
- 8. The Chief Librarian, High Court of Meghalaya for information.
- The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 10. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. Order file.
- 13. Notice Board.
- 14. Office file.

REGISTRAR GENERAL

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